

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
06-11-2023 AT 10:30 A.M.THROUGH VIDEO CONFERENCING:**

**PRESENT:**

**SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLEMEMBER (TECHNICAL)**

**IN THE MATTER OF** : M/s. The Jeypore Sugar Company Ltd.

**PETITION NUMBER** : CP/1307/IB/2018

**APPLICATION NUMBER: [207]**

a) IA/860/IB/2020  
b) IA/1156/IB/2020  
c) IA/70(CHE)/2021 IN IA/1155/IB/2020  
d) IA(IBC)/200(CHE)/2022  
e) IA/1280/IB/2020  
f) IA/1158/IB/2020 IN CA/816/CAA/2020  
g) CA/816/CAA/2020  
h) IA/820/IB/2020 IN IA/819/IB/2020  
i) IA/78(CHE)/2021  
j) IA/393/IB/2020  
k) IA/71(CHE)/2021 IN IA/819/IB/2020 IN  
IA/10/IB/2021  
l) IA/194(CHE)/2021 IN IA/819/IB/2020 IN  
IA/10/IB/2021  
m)Cont.A/2(CHE)/2021

**COMMON ORDER**

Ld. Counsel Mr. J. Manivannan appears for the Liquidator in all the applications.

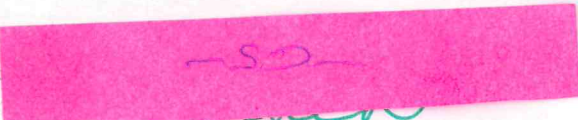
Ld. Counsel Dr. S. Vidya appears for R1 and Ld. Counsel Mr. Keerthikiran Murali appears for R2 in IA(IBC)200(CHE)2022.

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Counsel for the Applicant submits that he has not filed amended application due to technical difficulties and he will discuss with the Registry to sort out the matter.

List the applications for hearing on **24.11.2023**.



**RAVICHANDRAN RAMASAMY**  
Member (Technical)



**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

vs